

friend will help me from there. But he wants to satisfy everybody so that nobody will be satisfied.

13.11 hrs.

ESTIMATES COMMITTEE
SEVENTY-THIRD REPORT

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the Seventy-third Report of Estimates Committee on the Ministry of Shipping and Transport-Coastal Shipping.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-NINTH REPORT

SHRI G. S. DHILLON (Taran Taran) : I beg to present the Twenty-ninth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Thirty-seventh Report of the Committee on Public Undertakings (Third Lok Sabha) on Hindustan Shipyard Limited.

BUSINESS ADVISORY COMMITTEE
THIRTY-FOURTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHURAMAIAH) : I beg to move.

"That this House do agree with the Thirty fourth Report of the Business Advisory Committee presented to the House on the 7th April, 1969."

श्री मधु लिमये (मुंगेर) : मैं विरोध कर रहा हूँ। अगर आप मेरा अमेंडमेंट नहीं मानते तो विरोध करने दीजिये। दो दिन पहले कम्पनी कानून मंत्रालय के उप-मंत्री से मेरा थोड़ा विवाद हुआ। मैंने पूछा कि क्या आप का मंत्रालय कम्पनी डोनेल्स को संपात करने वाले श्रीर मैंनेजिग एजेन्सी को खत्म

करने वाले विवेक को पास नहीं करवाना चाहता है? तो उन्होंने कहा कि मधु लिमये जी, आप मुझे क्यों दोष दे रहे हैं? मैंने तो श्री रघुरामैया को लिख कर दिया है कि फाइनेन्शियल विजिनेस पास होने के पहले भी मैं तैयार हूँ। जब मैंने उन से कहा कि आप ऐसा क्यों करते हैं तब उन्होंने खुद मुझ से ऐसा कहा कि मेरा कोई कुसूर नहीं है इस लिये मैंने अमेंडमेंट दिया था कि 6 मई को जब श्री नाथ पाई के बिल पर विचार करने के लिये बँटक बुलाई जा रही है तब 4 बजे श्री नाथ पाई का बिल लिया जायेगा, इसलिये 2 और 4 बजे के बीच में कम्पनी का संशोधन क्यों नहीं रखते? लेकिन मेरे अमेंडमेंट को आप ने डिसअलाऊ कर दिया।

MR. DEPUTY SPEAKER : I have received your amendment.

श्री मधु लिमये : पढ़ कर सुनाइये, फिर रूल आउट कीजिये।

MR. DEPUTY-SPEAKER : Your amendment is there. You are master of the Rules of Procedure. The point is, that was not raised in the meeting...

श्री मधु लिमये : सदन सर्वोच्च है।

MR. DEPUTY SPEAKER : If that point had been raised and it was over-ruled or disallowed than your amendment on the floor of the House would have been in order...

श्री मधु लिमये : आप इस का जवाब दें। मैं विरोध कर रहा हूँ। अमेंडमेंट को छोड़िये कि इस को आप 6 मई को 2 और 4 बजे के बीच में ले लें।

SHRI RAGHU RAMAIAH : At the next meeting of the Business Advisory Committee we can consider it.

MR. DEPUTY-SPEAKER : The question is :